

(b) the amount of money earned by the Corporation on this account;

(c) whether any special planes were utilised for this purpose; and

(d) if so, their number?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) to (d). The requisite information is being collected from the outlying offices of the Indian Airlines Corporation and it will be placed on the Table of the House in due course.

#### POSTAL FACILITIES

**\*74. Shri E. K. Chaudhuri:** Will the Minister of Communications be pleased to state whether the various amenities recently provided for the posting of letters, etc., up to 8-30 P.M., in some Post Offices have been given wide publicity in the regional languages or by any other method?

**The Deputy Minister of Communications (Shri Raj Bahadur):** Yes, by means of Press Note published through various newspapers. Information is not however readily available if this publicity was given in regional languages also.

#### SHIFTING OF SUGAR FACTORIES

**\*76. Shri Bhagwat Jha Azad:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have decided to give any assistance to the sugar factories which will shift to South India; and

(b) if so, the reasons therefor?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) and (b). It is the policy of the Government to encourage shifting of unsuitably located sugar factories to more suitable sites where adequate quantity of sugarcane is available for crushing upto the full capacity. As regards financial assistance for shifting it is proposed to examine each case on its merit and grant assistance in the form of remission of Excise Duty on additional production at the new site up to 50 per cent. of the cost of shifting, irrespective of the fact whether the new site

is in Southern India or in some other part of the country.

#### CORRUPTION AMONGST RAILWAY EMPLOYEES

**\*80. Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to refer to the reply to starred question No. 1542 asked on the 30th September, 1954 and state:

(a) whether any prosecution has been launched against the officials of the ex-Saurashtra Railways who have been alleged to have misappropriated a sum of Rs. 13 lacs; and

(b) if so, the result of the prosecution and the date on which the same was launched?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) N.

(b) Does not arise.

#### DISPLACED RAILWAY EMPLOYEES

**\*87. Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to refer to the replies given to starred questions Nos. 1581 and 1235 on the 5th April, and 22nd September, 1954 respectively and state:

(a) whether any decision has since been taken regarding the payment of wages to "Displaced Railway Employees" in accordance with the judgement of the Bombay High Court, delivered during the third week of March, 1954; and

(b) if so, how many of the affected employees have actually been paid so far?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). No decision has yet been taken but 39 employees, who filed petitions before the Payment of Wages authority, have been paid the wages according to the direction of the High Court.

#### BORDER INCIDENTS

**1. Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) the number of border incidents that were officially reported during the period from September to